

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1173
ANSWERED ON:13.07.2009
GRANTS TO UNIVERSITIES COLLEGES BY UGC
Deo Shri Kalikesh Narayan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms prescribed by the University Grants Commission (UGC) for providing grants to the Universities and Colleges both Government and private in the States;
- (b) the grants sanctioned / provided to each of the such Universities and Colleges during the last three years;
- (c) whether the Government proposes to increase the grants to these Universities and Colleges; and
- (d) if so, details thereof alongwith the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): The University Grants Commission (UGC) provides financial assistance to eligible universities/colleges which are included under section 2 (f) of the UGC Act, 1956 and declared fit to receive central assistance / UGC grants under section 12B of the UGC Act in conjunction with the UGC (fitness of Certain Universities for Grants) Rules, 1974 and the UGC (Fitness of Institutions for Grants) Rules, 1975. A statement showing the grants released during the last three years is annexed.

(c) & (d): The Government has increased the quantum of assistance during XI Plan period to eligible universities and colleges under various schemes. During the Eleventh Plan, about 6000 colleges and 150 universities, which are technically under the purview of UGC but do not get assistance as they do not meet the minimum eligibility norms, are also proposed to be strengthened, with focus on under-served areas, to enable these institutions to fulfil the criteria for UGC assistance. A sum of Rs 7000 crore has been provided in the Eleventh Plan for this purpose. Additionally during the Eleventh Plan, 160 State universities and 5625 colleges, which are provided development grants by UGC but due to the budgetary constraints the funding is low and insufficient, are proposed to be provided one-time assistance. A sum of Rs 3000 crore has been earmarked for the purpose in the Eleventh Plan. Both, schemes will be subject to the matching commitments on funding by the States.